GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 5513 TO BE ANSWERED ON 05.04.2023

JANJATIYA GAURAV CORRIDOR

5513. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the names of the States in which Janjatiya Gaurav Corridor has been proposed by the Indian Railways;
- (b) whether the Railways has made any assessment to find out the expected ridership and demand for the Janjatiya Gaurav Corridor in the country particularly in Odisha which has largest Janjatiya area in the country;
- (c) if so, the details in this regard along with the data on the demand projections thereof; and
- (d) the manner in which the Ministry is planning/has planned to engage with local communities and stakeholders, including tribal people, to ensure their input and support for the Janjatiya Gaurav Corridor Project?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5513 BY SHRI CHANDRA SEKHAR SAHU, SHRI RAHUL RAMESH SHEWALE AND DR. PRITAM GOPINATHRAO MUNDE TO BE ANSWERED IN LOK SABHA ON 05.04.2023 REGARDING JANJATIYA GAURAV CORRIDOR

(a) to (d): The Railway projects are sanctioned Zonal Railway wise and not State-wise, District wise or area wise as the Railways' projects may span across State/District/Area boundaries. Sanction of new railway lines in areas which are not connected by Railway network including Janjatiya Gaurav Corridor is a continuous and ongoing process of Indian Railways.

In order to push the rail infrastructure in tribal dominated regions and to promote the rail connectivity in such regions in coming years, an Umbrella work of New Line as "Janjatiya Gaurav Corridor" costing ₹ 70,000 Crore has been provided in the Budget for FY 2023-24 subject to requisite Government approvals. Detailed Project Reports(DPRs) of the projects identified under "Janjatiya Gaurav Corridor" including those falling fully/partly in State of Odisha have been taken up which includes consultations with various stakeholders including State Governments, public representatives, organisations/rail users/tribal people etc.

The projects are appraised based on the parameters brought out in the Detailed Project Report (DPR) after firming up of various parameters including traffic projections and socio-economic benefits. New line projects including those in "Janjatiya Gaurav Corridor" are taken forward on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, socio-economic considerations etc. depending upon throw forward of ongoing projects, overall availability of funds and competing demands. Sanctioning of projects is a continuous and ongoing process.
